

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2572
ANSWERED ON:18.03.2008
EXPORT OF MARINE PRODUCTS
Dube Shri Ramesh;Singh Baba Shri K.C.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantity and value of exports of marine items including sharks during each of the last three years and in the current year till date item-wise;
- (b) the details of forex earned during the said period;
- (c) whether many countries have banned Indian marine products as these were found unhygienic;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to monitor the quantity and standard of marine product for export alongwith the steps taken to increase the share of Indian marine products in the world trade?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

- (a & b) Item wise exports of marine products including sharks in quantity and value term during last three years and 2007-2008 (upto January 2008) and the details of foreign exchange earned is at Annexure-I.
- (c & d) No country has banned imports of marine products from India except Saudi Arabia which has banned items (other than canned/processed items), on account of India figuring in the WHO epidemiological record as a cholera infected country;
- (e) The Government has initiated several measures, including setting up of new state of art laboratories and upgrading of existing laboratories to meet the required international norms. Furthermore, several training programmes are regularly held on implementation of Hazard Analysis and Critical Control Programme (HACCP) to meet the challenging international requirements. The Government has also notified limits for certain contaminants and prohibited the use of certain banned items in fish and fishery products processed in the country, at par with EU and US regulations.